

Agreement with RIL

997. SHRI SANJAY RAUT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government have received any serious allegation against Reliance Industries Limited in the matter of Andhra Coastline gas field;

(b) if so, the details thereof; and

(c) the details of agreements that have been made or proposed by the State Government of Andhra Pradesh and the Central Government with Reliance Industry in respect of Krishna-Godavari Basin?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) to (c) Representations have been received from various Members of Parliament, State Government of Andhra Pradesh, RNRL and others on the matters of gas pricing and gas availability from KG D6 Block. In terms of the provisions of, Production Sharing Contract (PSC), the operator has the freedom to market gas to be produced from the contract area in the domestic market.

RIL has submitted the price formula for sale of gas from KG Basin for approval of the Government. This price formula has been considered by Cabinet Secretary who has asked to go into issues of gas pricing.

Government has now constituted an Empowered Group of Ministers (EGoM) to consider issues related to gas pricing under the NELP regime.

Proposal for gas pricing of KG basin

998. SHRI VIRENDRA BHATIA:
SHRI SHAHID SIDDIQUI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether a private player has submitted any proposal regarding gas pricing from the gas produced from the KG Basin;

(b) if so, the details thereof; and

(c) the action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) to (c) In terms of the provisions of Production Sharing Contract (PSC), RIL has submitted a price formula for sale of gas from KG Basin for approval of the Government. This price formula has been considered by Cabinet Secretary who was asked to go into issues of gas pricing.

Government has now constituted an Empowered Group of Ministers (EGoM) to consider issues related to gas pricing under the NELP regime.